



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5036/2023 CHIKAMDAR TIRKEE AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
2	WP(C)/5331/2023 AMANUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR D BARMAN	GA, ASSAM MR H SARMA (R-1) SC, U D D
3	WP(C)/6064/2023 MUSTT. MONUWARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024
17)	MR. A K PURKAYASTHA	29-04-2024	To	29-04-2024
18)	MR. S SHARMA	29-04-2024	To	29-04-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/3639/2023	TARABANU BIBI Versus THE UNION OF INDIA AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I. SC, FINANCE
2	WP(C)/4173/2023	NRIPEN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
3	WP(C)/5584/2023 CAVT. NO.09352/023, WITH WP(C) 4843/2023	MAZID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA (FOR CAVEATOR) SC, SEC. EDU.
4	WP(C)/5595/2023	EUSHUB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
5	WP(C)/258/2024	THE UNION OF INDIA AND 4 ORS Versus NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2187/2023	SARBAT ALI AND 14 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN	GA, ASSAM MR. J SARMAH SC, FOREST
2	WP(C)/6991/2023	RUDRA SUKLA BAIDYA Versus THE UNION OF INDIA AND 7 ORS	MR S KHOUND MS. N BORAH MR. J PAULO	GA, ASSAM DY.S.G.I.
3	WP(C)/583/2024	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, IRRIGATION SC, FINANCE

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